

Title : Regarding passing of the Railways (Amendment) Bill, 2005.

MESSAGE FROM RAJYA SABHA

AND

BILL AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Railways (Amendment) Bill, 2005 which has been passed by the Rajya Sabha at its sitting held on the 22nd August, 2005."

Sir, I also lay on the Table the Railways (Amendment) Bill, 2005, as passed by Rajya Sabha on the 22nd August, 2005.

-

-

-

-

-

-

-

-

-

-

-

-

-

-

-

-

-

-

-

-

-

-